

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Date: 22 SEP 1993

APPLICATION NO(S) 592 and 637 of 1993

APPLICANTS: H.R. Ravishankar &
Other.

TO.

RESPONDENTS: Member (Finance)
Dept of Telecommunications, New Delhi
and Others.

- ① Sri. P. A. Kulkarni
Advocate, No. 48,
5715-A - Cross
4th Block, Rajajinagar,
Bangalore-560010.
- ② Sri. M. Vasudera Rao,
Central Govt Sng Counsel,
High Court Bldg.
Bangalore-1

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/~~STAY/INTERIM ORDER~~, passed by this Tribunal in the
above said application(s) on 08-09-93.

Issued

gm*

N. J. S.
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

22/9/93

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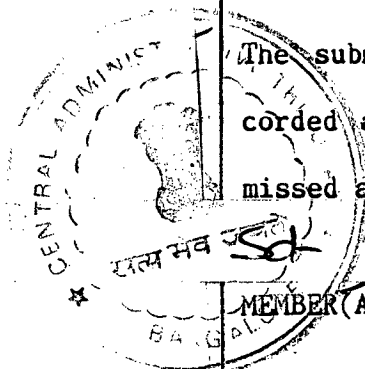
Date	Office Notes	Orders of Tribunal
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APPLICATION NUMBER 592 & 637 OF 1993
(PKS)VC/(VR)M(A)

SEPTEMBER 8, 1993.

Sri P.A.Kulkarni, learned counsel for the applicant tells us that he finds no need to test these applications since the department has conceded the reliefs sought for by the applicants.

The submission of Sri Kulkarni is recorded and these applications are dismissed as become infructuous. No costs.



MEMBER(A)

VICE-CHAIRMAN.

TRUE COPY

[Signature]
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

22/9/93